

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 25898/2023

[Arising out of impugned final judgment and order dated 05-09-2023 in WB No. 2943/2023 passed by the High Court of Judicature at Allahabad]

INDRA RAJ MAHILA MAHAVIDYALAY ODWARA BASTI & ORS. PETITIONER(S)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

RESPONDENT(S)

Date : 11-12-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) Mr. Naveen Kumar Tripathi, Adv.
Mr. Sumit Sharma, Adv.
Mr. Purnendu Rai, Adv.
Ms. Saroj Tripathi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As per office report, service of notice is complete on the respondents, but none has entered appearance.

Hence, the matter proceeds *ex-parte* qua the respondents.

As prayed for, additional documents be filed within three weeks.

List on 07.01.2025.

(POOJA SHARMA)
COURT MASTER (SH)

(KAVITA KWATRA)
COURT MASTER (NSH)